

- (a) Total number of B.S.F. Battalions is indicated below:—

| As on 1st Jan., 1979 | As on 1st Jan., 1980 | As on 1st Jan., 1981 |
|----------------------|----------------------|----------------------|
| 77 Bns. | 77 Bns. | 79 Bns. |

(b) Total strength of B.S.F. as on 1st January, 1981 was 87172. It is not in the public interest to disclose composition of the force, rank-wise.

(c) Certain proposals are under consideration.

Frequent traffic jam on Rohtak Road and Shakti Nagar

9289. SHRI RAJESH KUMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that traffic jams take place frequently on the Rohtak Road near Anand Parbat and near the Railway crossing of Shakti Nagar, New Delhi resulting in a loss of fuel and time; and

(b) if so, what steps have been taken or proposed to be taken to avoid traffic jams in the above areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Traffic Police are detailed at these places to regulate the traffic. Prosecutions are launched against workshops and fruit sellers for encroachment on the road.

News item "Three MPs seek probe into D.G.I. Working"

9290. SHRI MUKUNDA MANDAL: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to press report

which appeared in the Deccan Herald of the 18th December, 1980 to the effect that three Members of Parliament seek probe into D.G.I. working;

(b) if so, why a Permanently seconded Army Officer who has no war liability/military duty is wearing Army Uniform and governed by Army Act;

(c) is it true that even 50 per cent of senior appointments are denied to civilians; and

(d) what action Government has taken to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) All Commissioned Officers of the Army, including those permanently seconded to other organisations outside the Army, continue to remain subject to Army Act and are liable to be called back to 'active service', till they are duly retired, discharged, released, removed, dismissed or cashiered from the service. Accordingly, the permanently seconded Army Officers wear Army uniform.

(c) and (d). The civilian officers in the DGI Organisation, as presently constituted, have comparatively less number of posts in the higher grades, as compared to Service Officers. This position is being reviewed.

News Item big Racket in Steel Unearthed

9291. SHRI R. N. RAKESH: SHRI SANAT KUMAR MANDAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the Times of India dated 5th April, 1981 that an organised racket involving the sale of large quantities of steel, reportedly procured fraudulently through the